[1 JULY 1980]

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Soft loan window for paper industry

1297. SHRI BHUPESH GUTPA: SHRI YOGENDRA SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government has a proposal for opening a soft loan window for the paper industry; and

(b) if so, what are the details and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) No, Sir.

(b) Does not arise

Sale of mutton in Delhi

1298. SHRIMATI SUSHILA SHAN-KAR ADIVAREKAR:

SHRIMATI PRATIBHA SINGH:

SHRIMATI MARAGATHAM CHANDRASEKHAR:

Will the Minister of CIVIL SUP-PLIES be pleased to state:

(a) whether Government's attention has been drawn to the news item published in the Times of India, Delhi on the 11th April, 1980 under the caption 'Mutton from Rajasthan at Rs. 12 per kg.' to be made available for the residents of Delhi;

(b) whether the Lt. Governor has allotted the 'Sales Outlets' as mentioned in the news; and

(c) if so, what are the details thereof and if not, what are the reasons therefor and by when the decision would be implemented?

THE MINISTER OF CIVIL SUP-PLIES (SHRI VIDYA CHARAN SHUKLA): (a) to (c) Information is being collected and will be laid on the Table of the House.

Profits and losses of Central public sector maits

1299. SHRI N. K. P. SALVE: Will the Minister of FINANCE be pleased to state:

(a) what are the names and extent

of profits and losses suffered by the different Central public sector units during the years 1977-78, 1978-79 and. 1979-80; and

(b) what steps are contemplated to ensure that all the public sector units not only serve the social responsibility but also contribute proportionately to. the Public Exchequer?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) The names and extent of profits and losses sustained by different Central Public. Sector units during the year 1977-78 and 1978-79 have already been reported through the Public Enterprises Survey 1978-79 placed on the Table of the House on 12th March, 1980 (pp. 11-15 of Chapter I of Volume I may be referred to). As regards 1979-80, the accounts of the Corporation have not yet been finalised and the Report will be placed in the House as soon: as these are finalised and received.

(b) Besides the continuous monitoring of performance of public enterprises by the administrative Ministries, Government have also taken following steps:---

(i) Instructions have been issued that public enterprises should associate themselves to the extent possible with rural development activities in the sorrounding localities;

(ii) Instructions have also be issued that in all investment proposals of public enterprises, adequate provision should be made towards environmental protection; and

(iii) Setting up of an Expert Group is under consideration of Government to conduct in-depth studies of public enterprises whose financial performance has not been satisfactory.

Carb on amuggling activities

1300. SHRI N. K. P. SALVE : WHE the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a Suprome Court's

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